

COURT-II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 209 of 2014 & IA-326 of 2014

Dated : 19<sup>th</sup> November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Rajasthan Rajya Vidyut Prasaran Nigam Ltd. ... Appellant(s)

Versus

M/s Shree Cement Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S.S. Shamsbery  
Mr. Varun Punia

Counsel for the Respondent(s) : Mr. Avinash Menon for R-1  
Mr. C.K. Rai for R-2

ORDER

Learned counsel for the appellant is filing rejoinder today in the Registry.

Post the matter for hearing on 16<sup>th</sup> December 2014.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

Sh/Jps